

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 476/98

Thursday the 26th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Anil Kumar E.P.  
E.P. House  
P.O. Mattool  
Pin: 670 302  
Kannur District

...Applicant

(By advocate Mr VN Ramesan Nambisan)

Versus

1. The Sub Divisional Inspector of  
Post Offices, Payyannur  
Kannur District.
2. The Employment Officer  
Employment Exchange, Kannur  
Kannur District.
3. Union of India/represented by  
its Under Secretary to Government  
Department of Posts, New Delhi. ...Respondents.

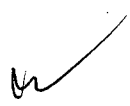
(By advocate Mr MHJ David)

The application having been heard on 26.3.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant who has applied for selection  
and appointment to the post of Extra Departmental Packer,  
Mattool North Post Office, apprehends that his candidature  
may not be considered by the first respondent for the  
reason that his name has not been sponsored by the  
employment exchange, though he claims that he has registered  
his name with the employment exchange. The applicant has,  
therefore, filed this application for a direction to the  
first respondent to consider his candidature also in the  
ensuing selection for appointment to the post of ED Packer  
at Mattool North Post Office.



2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court ruling in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also in the selection for appointment to the post of ED Packer, Mattool Post Office, without his name being sponsored by the employment exchange.

3. In the light of what is stated above, and as agreed to by the learned counsel for the applicant, we dispose of the application with a direction to the first respondent to consider the candidature of the applicant also in the selection for appointment to the post of ED Packer at Mattool North Post Office, though his name has not been sponsored by the employment exchange.

No order as to costs.

Dated 26th March 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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